

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1672
ANSWERED ON 15/03/2023

RGSA IN PUNJAB

1672 SHRI RAGHAV CHADHA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) allocations made to the State of Punjab under Rashtriya Gram Swaraj Abhiyan (RGSA) since 2018 till date;
- (b) details of projects/activities undertaken in the State of Punjab under the scheme; and
- (c) whether an impact assessment of the scheme has been carried out, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The Ministry of Panchayati Raj (MoPR) implemented the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and implementing revamped RGSA from 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively and to deliver on Sustainable Development Goals through Localization at grassroot level. Under the schemes, an amount of Rs. 88.163 crore as Central Share has been released and during this period 151913 participants were trained by the State of Punjab since 2018-19.

(c) Third Party Evaluation of erstwhile RGSA scheme had been done and recommendations contained in evaluation report suitably incorporated in the Centrally Sponsored Scheme of Revamped RGSA approved for implementation from 2022-23 to 2025-26.
